

DIVISION BENCH
COURT - I

O-229

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/227(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES BIHAR CUM OFFICIAL LIQUIDATOR HIGH COURT PATNA VS CROWN PLANT & MACHINERIES TRADERSPRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances via video conference/physically

Mr. Sumit Kumar Jaiswal, CS.] For the ROC, Bihar, Patna

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Registry is directed to issue notice to Respondent by way of Speed post and email and place tracking information on record.
3. Response, if any, be filed within a period of two weeks' thereafter.
4. Post this matter on **19.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)